

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 26th June, 2020

No.HC.VII-131/2018/ 2425 /A. In the interest of administration, the following Staff of the Subordinate Courts in Assam are transferred as shown below against their names:

Sl. No.	Name of the staff with designation	New place of posting
1.	Shri Mousam Gogoi, LDA, Office of the District and Sessions Judge, Sivasagar (OBC Category)	Against the vacant post of LDA in the Office of the District and Sessions Judge, Morigaon (OBC Category)
2.	Shri Kaustav Jyoti Das, Process Server, Office of the District and Sessions Judge, Barpeta	Against the newly created post of Process Server (General Category) in the Family Court No.3, Kamrup (M), Guwahati, the post being created by the Govt. vide letter No. JDJ.319/2012/19 dated 21.11.2013
3.	Shri Mridul Deka, Process Server, Office of the District and Sessions Judge, Dibrugarh	Against the newly created post of Process Server (General Category) in the Family Court No.3, Kamrup (M), Guwahati, the post being created by the Govt. vide letter No. JDJ.319/2012/19 dated 21.11.2013
4.	Shri Dwipendra Das, Peon, Office of the District and Sessions Judge, Barpeta	Against the vacant post of Peon (General Category) in the Office of the District and Sessions Judge, Cachar, Silchar
5.	Shri Atul Gogoi, Peon, Office of the District and Sessions Judge, Kamrup, Amingaon	Peon, Office of the District and Sessions Judge, Golaghat, vice Shri Dhiren Das (OBC Category)
6.	Shri Dhiren Das, Peon, Office of the District and Sessions Judge, Golaghat	Peon, Office of the District and Sessions Judge, Kamrup, Amingaon, vice Shri Atul Gogoi (OBC Category)

The above Staff will join at their place of postings immediately.

N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.

By Order,
Sd/-Gautam Baruah
REGISTRAR (VIGILANCE)

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Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Sivasagar. He is requested to release Shri. Mousam Gogoi, LDA in order to enable him to join at his new place of posting immediately.
4. The District and Sessions Judge, Barpeta. He is requested to release Shri Kaustav Jyoti Das, Process Server and Shri Dwipendra Das, Peon in order to enable them to join at their new place of posting immediately.
5. The District and Sessions Judge, Dibrugarh. He is requested to release Shri Mridul Deba in order to enable him to join at his new place of posting immediately.
6. The District and Sessions Judge, Kamrup, Amingaon. She is requested to release Shri Atul Gogoi in order to enable him to join at his new place of posting immediately.
7. The District and Sessions Judge Golaghat. He is requested to release Shri Dhiren Das in order to enable him to join at his new place of posting immediately.
8. The District and Sessions Judge, Morigaon for information and necessary action.
9. The Principal Judge, Family Court No.3, Kamrup(M) for information and necessary action.
10. The District and Sessions Judge, Silchar for information and necessary action.
11. The District and Sessions Judge, Golaghat for information and necessary action.
12. The District and Sessions Judge, Kamrup, Amingaon for information and necessary action.
13. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Joint Registrar (_____), Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
17. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
18. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
19. Mr. Mousam Gogoi, LDA, Office of the District and Sessions Judge, Sivasagar

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20. Shri Kaustav Jyoti Das, Process Server, Office of the District and Sessions Judge, Barpeta
21. Shri Mridul Deka, Process Server, Office of the District and Sessions Judge, Dibrugarh
22. Shri Dwipendra Das, Peon, Office of the District and Sessions Judge, Barpeta
23. Shri Atul Gogoi, Peon, Office of the District and Sessions Judge, Kamrup, Amingaon
24. Shri Dhiren Das, Peon, Office of the District and Sessions Judge, Golaghat


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

APJ
26.06.2020